

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL,**  
**NEW DELHI**

**Contempt Petition (AT) No. 1 of 2017**

**IN THE MATTER OF:**

**Mrs. Sonia Khosla                      Petitioner**

**Vs**

**Vikram Bakshi & Ors. .... Respondents**

Present:

**None appeared.**

**ORDER**

11.05.2017 - Nobody appeared on behalf of the Petitioner to press this Petition. It is accordingly dismissed.

(Justice S.J. Mukhopadhaya)  
Chairperson

(Mr. Balvinder Singh)  
Member (Technical)

*Re*